COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 241 OF 2016 & IA NO. 361 OF 2016

Dated: 5th April, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present:

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Power Maharashtra Ltd.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s):

Mr. Sanjay Sen, Sr. Adv.

Ms. Nishtha Kumar

Counsel for the Respondent(s): Mr. Raunak Jain for

Mr. Buddy A. Ranganadhan for R.1

Ms. Deepa Chawan Mr. Kiran Gandhi

Ms. Ramani Taneja for MSEDCL

Mr. Ranjitha

Ms. Anushree Bardhan for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on *07.05.2018*.

(Justice N. K. Patil) **Judicial Member**

(I.J. Kapoor) **Technical Member**

ts/mk